

ORISSA HIGH COURT

FILING REPORT AS ON :10/06/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0004368/2021	SRIKANTA NAYAK VS STATE OF ODISHA	S.S.RAY(2) VS	BISSAMCUTTACK /26 /2021 A.D.J., GUNUPUR(Rayagada *) TR/0000043/2021
2	BLAPL/0004369/2021	LALBABU MAHANANDIA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BIRMITRAPUR /141 /2019 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000041/2020
3	BLAPL/0004370/2021	SK. MANNAN VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	/ /0 DISTRICT & SESSIONS JUDGE,CUTTACK(Cuttack) 2(A)CC/0000024/2021
4	BLAPL/0004371/2021	DANA@ PRASANNA PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KUMBHARAPARA /71 /2021 SPECIAL JUDGE, PURI(Puri) TR/0000062/2021
5	BLAPL/0004372/2021	SONU NAYAK @ SANTANU KUMAR NAYAK VS STATE OF ODISHA	ARJUN CH. BEHERA VS	MARKAT NAGAR /15 /2021 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000017/2021
6	BLAPL/0004373/2021	AMLENDHU PATTNAIK @ JISHU VS STATE OF ODISHA	DEBASNAN DAS VS	TOMANDO /72 /2020 S.D.J.M.,BHUBANESWAR(Khordha *) CT/0002395/2020
7	BLAPL/0004374/2021	N. NARASINGHULU PATRA VS STATE OF ODISHA	SANJAY KIUMAR PRADHAN VS	PATTAPUR (ASKA) /35 /2021 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000035/2021
8	BLAPL/0004375/2021	RINKU JAIN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	KHAPRAKHOL /68 /2021 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir) GR/0000335/2021
9	BLAPL/0004376/2021	PRAHALLAD KUMBHAR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BELPARA /189 /2020 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000082/2020
10	BLAPL/0004377/2021	SUKANTA CHOUDHURY VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	/ /0 SPL. JUDGE,BHADRAK(Bhadrak *) Spl/0000056/2021
11	BLAPL/0004378/2021	SURAJ MISHRA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	JHARSUGUDA /459 /2019 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda *) Spl/0000034/2019

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12	BLAPL/0004379/2021	DHRUBA CHARAN MOHANTY VS STATE OF ODISHA	BHAGABAT PRASAD RATH VS	EOW,BHUBANESWAR /19 /2018 PRESIDING OFFICER,DESIGNATED COURT(Cuttack) CT/0000017/2018
13	BLAPL/0004380/2021	MUKTI RAJ GURU VS STATE OF ODISHA	SABYASACHI MISHRA VS	JATNI P.S. /81 /2021 A.D.J.,BHUBANESWAR(Khordha *) TR/0000084/2021
14	BLAPL/0004381/2021	HAREKRUSHNA NAYAK VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	SUNABEDA /56 /2021 S.D.J.M.,KORAPUT(Koraput) GR/0000332/2021
15	BLAPL/0004382/2021	SAGAR SAHU VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	TANGI /32 /2021 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000495/2021
16	BLAPL/0004383/2021	SK. WASIM HASAN VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	/ /0 DISTRICT & SESSIONS JUDGE,CUTTACK(Cuttack) 2(A)CC/0000024/2021
17	BLAPL/0004384/2021	BHAGABAN HANTAL @ VANTAL BHAGABANDEEPANKAR PANIGRAHY VS STATE OF ODISHA	VS	MACHHKUND /57 /2019 ADDL.SESSIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000024/2019
18	BLAPL/0004385/2021	GITA @ JHARANA PANDA @ BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KUMBHARAPARA /71 /2021 SPECIAL JUDGE, PURI(Puri) TR/0000062/2021
19	BLAPL/0004386/2021	DEEPAK NAYAK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KUMBHARAPARA /71 /2021 SPECIAL JUDGE, PURI(Puri) TR/0000062/2021
20	BLAPL/0004387/2021	AKUNA @ AKSHAYA NAYAK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KUMBHARAPARA /71 /2021 SPECIAL JUDGE, PURI(Puri) TR/0000062/2021
21	BLAPL/0004388/2021	CHANDRA @ CHANDAN SISA VS STATE OF ODISHA	MAMATA MISHRA VS	CHITRAKONDA /16 /2019 S.D.J.M.,MALKANGIRI(Malkangiri *) GR/0000066/2019
22	BLAPL/0004389/2021	DHYANCHAND NAYAK VS STATE OF ODISHA	DIBYAJYOTI MOHANTY VS	BERHAMPUR SADAR /217 /2019 3RD ADDL.SESSION JUDGE CUM SPL.JUDGE,BERHAMPUR(Ganjam) GR/0000025/2019
23	BLAPL/0004390/2021	UDAYA KUMAR SAHU	J.N.PANDA	/ /0

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		VS STATE OF ODISHA	VS	DISTRICT & SESSIONS JUDGE,CUTTACK(Cuttack)
24	BLAPL/0004391/2021	MUNA @ DEBA PRASAD JENA VS STATE OF ODISHA	DEVASHIS PANDA VS	2(A)CC/0000004/2021 DHENKANAL TOWN /171 /2021 JUDGE, SPL COURT (POCSO)(Dhenkanal)
25	BLAPL/0004392/2021	SARBESWAR RAO @ V. SARVESWAR RAO VS STATE OF ODISHA	DEVASHIS PANDA VS	Spl/0000037/2021 GOLANTHARA (BERHAMPUR) /110 /2021 () //
26	BLAPL/0004393/2021	PRABINA MAJHI VS STATE OF ODISHA	MANORANJAN PADHY VS	MOHANA /38 /2021 () //
27	BLAPL/0004394/2021	BENIAMIN MAJHI VS STATE OF ODISHA	MANORANJAN PADHY VS	MOHANA /38 /2021 () //
28	BLAPL/0004395/2021	LABA KHILLA VS STATE OF ODISHA	MANORANJAN PADHY VS	MACHHKUND /57 /2019 () //
29	BLAPL/0004396/2021	CHARKU @ ROSHAN KUJUR VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	BRAHMANITARANG /45 /2020 () //
30	BLAPL/0004397/2021	MANAGALA KHARA VS STATE OF ODISHA	MANORANJAN PADHY VS	MACHHKUND /57 /2019 () //
31	BLAPL/0004398/2021	SANDEEP TIGGA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	BANDOMUNDA /86 /2016 () //
32	BLAPL/0004399/2021	MILAN@MILLAN SWAIN VS STATE OF ODISHA	MANORANJAN ACHARYA VS	NAYAGARH /127 /2020 () //
33	BLAPL/0004400/2021	MAMATA JENA VS STATE OF ODISHA	MANORANJAN ACHARYA VS	SARANAKUL /100 /2020 () //
34	BLAPL/0004401/2021	RAJKA BADARAITA VS	MANORANJAN PADHY VS	R.UDAYAGIRI /17 /2021 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati *)

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35	BLAPL/0004402/2021	STATE OF ODISHA NILU @ RAKESH KUMAR SAHOO VS	MANAS CHAND VS	GR/0000022/2021 KHURDA MODEL /243 /2020 ()
36	BLAPL/0004403/2021	STATE OF ODISHA MARIA PANI @ MARIA KARA VS	MANORANJAN PADHY VS	// R.UDAYAGIRI /17 /2021 ()
37	BLAPL/0004404/2021	STATE OF ODISHA RAGHUNATH BISWAL VS	R.N.BISWAL VS	// ADVA /80 /2020 ()
38	BLAPL/0004405/2021	STATE OF ODISHA RAGHUNATH BISWAL VS	R.N.BISWAL VS	// ADVA /80 /2020 ()
39	BLAPL/0004406/2021	STATE OF ODISHA GOURA @ SANTOSH KANJIA VS	ANUGRAHA NARAYAN SAMANTARAY VS	// SPL.TASK FORCE /20 /2021 ()
40	BLAPL/0004407/2021	STATE OF ODISHA BALABHADRA DAS VS	MANAS CHAND VS	// / /0 ()
41	BLAPL/0004408/2021	STATE OF ODISHA PRASANTA KUMAR NAIK VS	NIRANJAN PANDA VS	// BANKI /89 /2021 ()
42	BLAPL/0004409/2021	STATE OF ODISHA RABI KHILA VS	TUKUNA KUMAR MISHRA VS	// JEYPORE SADAR /80 /2021 ()
43	BLAPL/0004410/2021	STATE OF ODISHA JAGANNATH MALLIK VS	JAGABANDHU SAHU VS	// BIJEPUR /249 /2020 ()
44	BLAPL/0004411/2021	STATE OF ODISHA BAPUNI PADHI VS	KAUSHAL HUSSAIN VS	// PIPLI /51 /2021 ()
45	CMP/0000313/2021	STATE OF ODISHA BASUDEV PATI VS BIPIN BIHARI PATI	AMIT PRASAD BOSE VS	// / () //

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46	CMP/0000314/2021	ANISH FATMA VS USMAN KHAN	ASHOK KUMAR DASH VS	// 0 //
47	CMP/0000315/2021	MILLIRANI MOHAPATRA VS KARTIK CHANDRA MOHAPATRA	TUSAR KUMAR MISHRA VS	// 0 //
48	CONTC/0003220/2021	REGISTRAR (JUDICIAL), ORISSA HIGH COURTADV VS SURENDRA KUMAR, IAS	VS	// 0 //
49	CONTC/0003221/2021	CHAKRADHAR PRASAD GANTAYAT VS DR. KISHAN KUMAR	SUKANTA KUMAR DALAI VS	// 0 //
50	CONTC/0003222/2021	RAMAMANI SATPATHY VS SATYABRATA SAHOO,IAS	ADV. VS	// 0 //
51	CONTC/0003223/2021	MANORANJAN SWAIN VS SANJIV CHOPRA	ADV VS	// 0 //
52	CONTC/0003224/2021	JITARANJAN SAHOO VS SANJIV CHOPRA	ADV. VS	// 0 //
53	CONTC/0003225/2021	SAROJ KUMAR JENA VS SANJIV CHOPRA	ADV VS	// 0 //
54	CONTC/0003226/2021	MANORANJAN PRADHAN VS SANJIV CHOPRA	ADV. VS	// 0 //
55	CONTC/0003227/2021	NAROTTAM SWAIN VS SANJIV CHOPRA	ADV VS	// 0 //
56	CONTC/0003228/2021	BIRANCHI NARAYAN BISWAL VS SANJIV CHOPRA	ADV. VS	// 0 //
57	CONTC/0003229/2021	MAMINA SAHU	ADV	//

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		VS	VS	0
		TAPAN KUMAR MOHAPATRA, OAS-1		//
58	CONTC/0003230/2021	RAJASHREE PATTNAIK	ADV.	//
		VS	VS	0
		BHUPENDRA SINGH POONIA, IAS		//
59	CONTC/0003231/2021	SURYA NARAYAN MISHRA	ADV	//
		VS	VS	0
		BHUPENDRA SINGH POONIA, IAS		//
60	CONTC/0003232/2021	JAGANNATH DIXIT	ADV.	//
		VS	VS	0
		ASHWINI MISHRA		//
61	CONTC/0003233/2021	GOLEKH BEHERA	ALEKHA CH SARANGI	//
		VS	VS	0
		BIMAL KUMAR LENKA		//
62	CONTC/0003234/2021	CHARLI CHARCIKA JENA	PRAFULLA KUMAR RATH	//
		VS	VS	0
		VINEET BHARDWAJ, IAS		//
63	CONTC/0003235/2021	UMESH CHANDRA ROUT	ADV.	//
		VS	VS	0
		CHAKRABARTI SINGH		//
64	CONTC/0003236/2021	GOBINDA BISWAL	ADV.	//
		VS	VS	0
		LAXMAN BHOI, OES		//
65	CONTC/0003237/2021	GHANASHYAMA SAHOO	SATRUGHNA DASH	//
		VS	VS	0
		DEBABRATA SAHOO, OAS		//
66	CONTC/0003238/2021	BINOD KUMAR DASH	ADV	//
		VS	VS	0
		LAXMAN BHOI, OES		//
67	CONTC/0003239/2021	GHANASHYAMA SAHOO	SATRUGHNA DASH(A)	//
		VS	VS	0
		DEBABRATA SAHOO, OAS		//
68	CONTC/0003240/2021	SAROJ KUMAR BHOI	ADV	//
		VS	VS	0

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		D.K.SINGH, IAS		//
69	CONTC/0003241/2021	SAHA ALAM KHAN VS	PRABHU PRASANNA BEHERA VS	// 0
		ABHAY, D.G.P		//
70	CONTC/0003242/2021	PRUTHIVRAJ SWAIN VS	PRABHU PRASANNA BEHERA VS	// 0
		ASHWINI MISHRA		//
71	CONTC/0003243/2021	KARUNAKAR PANDA VS	ROHIT RANJAN RAY VS	// 0
		ANU GARG		//
72	CONTC/0003244/2021	KARUNAKAR PANDA VS	ROHIT RANJAN RAY VS	// 0
		ANU GARG		//
73	CONTC/0003245/2021	MIHIR RANJAN MANSINGH VS	ROHIT RANJAN RAY VS	// 0
		SATYABRATA SAHOO		//
74	CONTC/0003246/2021	MANOJ KUMAR BEJ VS	AJIT CHANDRA MOHAPATRA VS	// 0
		ASHOK KUMAR DAS		//
75	CONTC/0003247/2021	TRINATHA BEHERA VS	ADV VS	// 0
		ANU GARG, IAS		//
76	CONTC/0003248/2021	TIKERAM PADHAN VS	ADV. VS	// 0
		ANU GARG, IAS		//
77	CONTC/0003249/2021	RUCHI BARIK VS	ADV VS	// 0
		ANU GARG, IAS		//
78	CONTC/0003250/2021	AJIT BARIK VS	ADV. VS	// 0
		ANU GARG, IAS		//
79	CONTC/0003251/2021	HARI DALPATI VS	ADV VS	// 0
		ANU GARG, IAS		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
80	CONTC/0003252/2021	KAUSHALYA PRADHAN VS ANU GARG,IAS	ADV. VS	// ()
81	CONTC/0003253/2021	BALARAM BEHERA VS ANU GARG, IAS	ADV VS	// ()
82	CONTC/0003254/2021	JUGESWAR @ JUDGSWAR MAJHI VS ANU GARG,IAS	ADV. VS	// ()
83	CONTC/0003255/2021	JATIN KUMAR PRADHAN VS ANU GARG, IAS	ADV VS	// ()
84	CONTC/0003256/2021	MANORANJAN MAHAPATRA VS SATYABRATA SAHOO, IAS	ADV VS	// ()
85	CRLA/0000276/2021	BANSIDHAR MOHARANA VS STATE OF ODISHA	JAGANNATH KAMILA VS	JALESWAR /337 /2017 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000428/2017
86	CRLMC/0001067/2021	PRAKASH DEHURY VS STATE OF ODISHA	JAGANNARH KAMILA VS	KHUNTUNI /112 /2018 ()
87	CRLMC/0001068/2021	BIJU @ RANJAN KUMAR SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	DHENKANAL TOWN /320 /2016 ()
88	CRLMC/0001069/2021	MAKARANDA SAHU VS STATE OF ORISSA	DEEPANJALI SAHU VS	MANAMUNDA /123 /2014 ()
89	CRLMC/0001070/2021	LAXMAN MAJHI VS STATE OF ODISHA	JAGANNATH KAMILA VS	KHAIRA /40 /2020 ()
90	CRLMC/0001071/2021	BIRENDRA KUMAR JAISWAL VS STATE OF ORISSA	BHARAT BHUSAN ROUSTRAY VS	BARKOTE /142 /2021 ()
91	CRLMC/0001072/2021	SUBHAM AGRAWAL	BHARAT BHUSAN ROUSTRAY	BARKOTE /142 /2021

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		VS	VS	()
		STATE OF ORISSA		//
92	CRLMP/0000891/2021	MAYADHAR PATI	TUSHAR KANTA NAYAK	//0
		VS	VS	()
		STATE OF ODISHA		//
93	CRLMP/0000892/2021	SUSILA MAHANTA	TUSHAR KANTA NAYAK	//0
		VS	VS	()
		STATE OF ODISHA		//
94	CRLMP/0000893/2021	SANDHYARANI BARIK	RANJAN KU. NAYAK	//0
		VS	VS	()
		STATE OF ODISHA		//
95	FAO/0000124/2021	DIVISIONAL MANAGER M/S NEW INDIA ASSURANCE CO. LIMITED	SOMNATH CHANDRA	//
		VS	VS	()
		KALU CHARAN PATTNAIK		//
96	FAO/0000125/2021	THE DIVISIONAL MANAGER, M/S ORIENTAL INSURANCE CO. LTD.	SANJAY K. SINGH	//
		VS	VS	()
		SANJULATA JENA		//
97	MACA/0000196/2021	DIVISIONAL MANAGER M/S. NEW INDIA ASSURANCE CO. LIMITED	PRANJAY K. SINGH	//
		VS	VS	()
		ANJANA DAS		//
98	RPFAM/0000046/2021	RASHMI RANJAN SWAIN	AJIT CHANDRA MOHAPATRA	//
		VS	VS	()
		KUNJALATA PRADHAN @ SWAIN		//
99	TRP(C)/0000187/2021	PUSPA BEHERA	ADHIRAJ MOHANTY	//
		VS	VS	()
		CHINMAYA BARIK		//
100	TRPCRL/0000041/2021	NARAYANA SETHY	JAYASINGH BEHERA	PARLAKHEMUNDI /0008 /2018
		VS	VS	DISTRICT & SESSIONS JUDGE,BERHAMPUR(Ganjam)
		RITIKA BEHERA		TR.P (CRL.)/0000001/2020
101	WA/0000459/2021	STATE OF ODISHA	SENIOR STANDING COUNSEL(S AND ME)	//
		VS	VS	()
		SIBA PRASAD TRIPATHY		//
102	WA/0000460/2021	STATE OF ODISHA	SENIOR STANDING COUNSEL (S AND ME)	//
		VS	VS	()

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103	WA/0000461/2021	BANAMBER MISHRA STATE OF ODISHA VS	SENIOR STANDING COUNSEL (S AND ME) VS	// // ()
104	WA/0000462/2021	SIMANCHALA SAHOO STATE OF ODISHA VS	SENIOR STANDING COUNSEL(S AND ME) VS	// // ()
105	WA/0000463/2021	ROSALIN GIRIDHARI JENA VS	G.P.MOHANTY VS	// // ()
106	WA/0000464/2021	TRANSPORT COMMISSIONER, ODISHA BASANTA KUMAR PATTANAYAK VS	JAJATI KESHARI KHUNTIA VS	// // ()
107	WA/0000465/2021	STATE OF ODISHA STATE OF ODISHA VS	SENIOR STANDING COUNSEL (S AND ME) VS	// // ()
108	WA/0000466/2021	HIMANSHU SEKHAR PANDA STATE OF ODISHA VS	SENIOR STANDING COUNSEL (S AND ME) VS	// // ()
109	WA/0000467/2021	TRIBIKRAM MISHRA STATE OF ODISHA VS	SENIOR STANDING COUNSEL(S AND ME) VS	// // ()
110	WA/0000468/2021	NIRANJAN PANDA STATE OF ODISHA VS	SENIOR STANDING COUNSEL (S AND ME) VS	// // ()
111	WA/0000469/2021	SAROJ NARAYAN SARANGI STATE OF ODISHA VS	SENIOR STANDING COUNSEL (S AND ME) VS	// // ()
112	WP(C)/0017635/2021	ANNAPURNA MISHRA KBVTIL VS	SRINIVAS MOHANTY VS	// // ()
113	WP(C)/0017636/2021	STATE OF ODISHA DAMODAR SWAIN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // () //

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114	WP(C)/0017637/2021	BANDANA PANI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
115	WP(C)/0017638/2021	SANTOSH KUMAR MISHRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
116	WP(C)/0017639/2021	TRILOCHAN PRASAD VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
117	WP(C)/0017640/2021	BISHNU CHARAN ROUT VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
118	WP(C)/0017641/2021	PRASANTA KUMAR SAMAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
119	WP(C)/0017642/2021	SUDHANSU SEKHAR SAMAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
120	WP(C)/0017643/2021	SATYASIKHA MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
121	WP(C)/0017644/2021	NAKUL PATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
122	WP(C)/0017645/2021	SUBASH CHANDRA MISHRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
123	WP(C)/0017646/2021	GAGAN BIHARI SUTAR VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
124	WP(C)/0017647/2021	JAGANNATH PANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
125	WP(C)/0017648/2021	GANESH CHANDRA ROUT	DILLIP KUMAR MOHAPATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0017649/2021	SITAKANTA PANDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0017650/2021	SATYBHAMA SAHU	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0017651/2021	RAMESH CHANDRA NAYAK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0017652/2021	RAMESH CHANDRA PANDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0017653/2021	SANJUKTA JENA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0017654/2021	SATYABADI PATRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0017655/2021	USHARANI SAHOO	SAROJ KUMAR PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0017656/2021	PARASURAM MOHAPATRA	SOUMENDRA PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0017657/2021	MATAJEE DAS	SAROJ KUMAR PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0017658/2021	NIRANJAN SAHOO	ASHOK KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0017659/2021	BHARAT KISHORE PANDA	BIBHUTI BHUSAN MISHRA	//
		VS	VS	0

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FILING REPORT AS ON :10/06/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
137	WP(C)/0017660/2021	STATE OF ODISHA MALASHREE SAHU VS	NARESH CH. JENA VS	// // 0
138	WP(C)/0017661/2021	JUDGE FAMILY COURT, CUTTACK AJAYA KUMAR SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // 0
139	WP(C)/0017662/2021	STATE OF ODISHA BIRA KISHORE SAMAL VS	DILLIP KUMAR MOHAPATRA VS	// // 0
140	WP(C)/0017663/2021	STATE OF ODISHA SULOCHANA PARIDA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
141	WP(C)/0017664/2021	STATE OF ODISHA KUNILATA LENKA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
142	WP(C)/0017665/2021	STATE OF ODISHA KHETRA MAJHI VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
143	WP(C)/0017666/2021	STATE OF ODISHA GAJINDRA DALAPATI VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
144	WP(C)/0017667/2021	STATE OF ODISHA DURJYODHAN MAJHI VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
145	WP(C)/0017668/2021	STATE OF ODISHA GOMATI NIAL VS	JYOTIRMAY GUPTA VS	// // 0
146	WP(C)/0017669/2021	STATE OF ODISHA UJWALA CHANDRA NAHAK VS	ROHIT RANJAN RAY VS	// // 0
147	WP(C)/0017670/2021	STATE OF ODISHA MANASI MISHRA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :10/06/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0017671/2021	NARAYAN PADHAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
149	WP(C)/0017672/2021	GANDAA GANDA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
150	WP(C)/0017673/2021	TARAK MANDAL VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// 0 //
151	WP(C)/0017674/2021	SRIBACHHA GANDA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
152	WP(C)/0017675/2021	BASANTA KUMAR MAJHI VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
153	WP(C)/0017676/2021	SABITARANI JENA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
154	WP(C)/0017677/2021	SIMANCHAL CHHATRIA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
155	WP(C)/0017678/2021	SHRIMAN PRITAM MISHRA VS CHSE, ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
156	WP(C)/0017679/2021	RANJIT KUMAR CHAKRA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
157	WP(C)/0017680/2021	RUNULATA MALIK VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
158	WP(C)/0017681/2021	SANTOSH KUMAR JENA VS DIVISIONAL RAILWAY MANAGER, KHURDA	SATYABRATA MOHANTY VS	// 0 //
159	WP(C)/0017682/2021	ANIFA PUSPA DUNGUNG	SAROJ KUMAR PADHI	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0017683/2021	SUSMA SUSHILA KULLU	SAROJ KUMAR PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0017684/2021	NIKUNJA BIHARI SAHOO	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0017685/2021	SUBASH CHANDRA PRADHAN	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0017686/2021	M/S MEERA INDUSTRIES	NALINI KANTA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0017687/2021	M/S. VISHAL AUTOMOBILES	LALIT KUMAR MAHARANA	//
		VS	VS	0
		THE REGISTERING AUTHORITY, ODISHA MOTOR VEHICLES DEPT.		//
165	WP(C)/0017688/2021	RAJIB BANDA	SHAKTI DATTA TRIPATHY	//
		VS	VS	0
		MEMBER, STATE COOPERATIVE TRIBUNAL		//
166	WP(C)/0017689/2021	KAMALAPATI YADAV	SATYABRATA MOHANTY	//
		VS	VS	0
		THE GM (CC) SAIL RMD INDUSTRY HOUSE		//
167	WP(C)/0017690/2021	PRADEEP KUMAR MALI	MADAN MOHAN DAS	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0017691/2021	ASHISH KUMAR SAHU	SHAKTI DATTA TRIPATHY	//
		VS	VS	0
		MEMBER, STATE COOPERATIVE TRIBUNAL, ODISHA		//
169	WP(C)/0017692/2021	PRASANNA RAITA	MADAN MOHAN DAS	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0017693/2021	RAJ KUMAR BERIHA	AMIT PRASAD BOSE	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0017694/2021	ADDL. COMMNR., C AND S, SAMBALPUR DASARATHI DAS VS STATE OF ODISHA	MADAN MOHAN DAS VS	// // 0 //
172	WP(C)/0017695/2021	KABITA PRADHAN VS DIVISIONAL MANAGER, LIC OF INDIA	BHAKTA RANJAN BARIK VS	// 0 //
173	WP(C)/0017696/2021	GOBARDHANA PANDA VS STATE OF ODISHA	MADAN MOHAN DAS VS	// 0 //
174	WP(C)/0017697/2021	DURYODHAN SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
175	WP(C)/0017698/2021	ABHIMANYU ROURAY VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// 0 //
176	WP(C)/0017699/2021	DEBENDRA KUMAR SAHOO VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
177	WP(C)/0017700/2021	KESHAB CHANDRA DALAI VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
178	WP(C)/0017701/2021	PREMANIDHI DIGAL VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
179	WP(C)/0017702/2021	RABINDRA NAYAK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
180	WP(C)/0017703/2021	SANTOSH KUMAR JAISWAL VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
181	WP(C)/0017704/2021	THEOPHIL S.J. KUJUR VS DEPUTY GENERAL MANAGER, VIJAYA BANK	SAHASRA JYOTI NANDA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0017705/2021	M/S. UTKAL STEELS LTD. VS PRINCIPAL COMMNR. OF INCOME TAX, SAMBALPUR	SIDHARTHA RAY VS	// 0 //
183	WP(C)/0017706/2021	RABINDRANATH KARA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK 2 VS	// 0 //
184	WP(C)/0017707/2021	DASHARATH PRADHAN VS UNION OF INDIA	GOKULANANDA SAHU VS	// 0 //
185	WP(C)/0017708/2021	NARAYAN JENA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
186	WP(C)/0017709/2021	SUDAM SINGNINA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
187	WP(C)/0017710/2021	ACHYUTANANDA BARIHA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
188	WP(C)/0017711/2021	AJAYA KUMAR BARAL VS TIKESWAR BAHALA, OES	RASHMI KANTA ACHARYA VS	// 0 //
189	WP(C)/0017712/2021	MIHIR KUMAR ROUT VS STATE OF ODISHA	DEBASIS NAYAK VS	// 0 //
190	WP(C)/0017713/2021	SATYABRATA SAHOO VS R.T.O., KEONJHAR	SUBRATA PANDA VS	// 0 //
191	WP(C)/0017714/2021	SANTOSH KUMAR BISWAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
192	WP(C)/0017715/2021	SURESH CHANDRA PRADHAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
193	WP(C)/0017716/2021	JAGADEEP PRATAP DEO	PRAFULLA KUMAR RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
194	WP(C)/0017717/2021	HONOURABLE GOVERNOR OF ODISHA GIRISH CHANDRA SAHOO	KAUSHIK SWAIN	//
		VS	VS	0
195	WP(C)/0017718/2021	STATE OF ODISHA RAJESH KUMAR BEHEREA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
196	WP(C)/0017719/2021	STATE OF ODISHA BRAHMOTRI MOHANTY	PRAFULLA KUMAR RATH	//
		VS	VS	0
197	WP(C)/0017720/2021	STATE OF ODISHA BRAHMANANDA NAYAK	NIRANJAN LENKA	//
		VS	VS	0
198	WP(C)/0017721/2021	STATE OF ODISHA SATYANARAYAN BEHERA	RAMESH KUMAR SAHU	//
		VS	VS	0
199	WP(C)/0017722/2021	STATE OF ODISHA NIROJ KUMAR SAHOO	SUBASH CHANDRA ACHARYA	//
		VS	VS	0
200	WP(C)/0017723/2021	TAHASILDAR, DHENKANAL SADAR RABINDRA BEHERA	SUBAS CHANDRA DAS	//
		VS	VS	0
201	WP(C)/0017724/2021	STATE OF ODISHA DURYODHAN SHA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
202	WP(C)/0017725/2021	STATE OF ODISHA KAMADEV SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
203	WP(C)/0017726/2021	STATE OF ODISHA PARASURAM@ PASURAM GOUD	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
204	WP(C)/0017727/2021	STATE OF ODISHA NALINI RANJAN ROURAY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0017728/2021	STATE OF ODISHA MANORAMA SIHALA VS	SUBAS CHANDRA DAS VS	// // 0
206	WP(C)/0017729/2021	STATE OF ODISHA NIHARBALA LENKA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
207	WP(C)/0017730/2021	STATE OF ODISHA MAHESWAR BEHERA VS	SUBAS CHANDRA DAS VS	// // 0
208	WP(C)/0017731/2021	LOKSEVA BHAWAN, BBSR, KHURDA BISWANATH SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // 0
209	WP(C)/0017732/2021	STATE OF ODISHA BINAPANI SIHALA VS	SUBAS CHANDRA DAS VS	// // 0
210	WP(C)/0017733/2021	STATE OF ODISHA MAHIMA SEVA SCHOOL OF NURSING VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
211	WP(C)/0017734/2021	STATE OF ODISHA RAMLAL TANTY VS	LAXMI KANTA MOHANTY VS	// // 0
212	WP(C)/0017735/2021	STATE OF ODISHA PRAMODINEE NAYAK VS	KUNAL KUMAR SWAIN VS	// // 0
213	WP(C)/0017736/2021	STATE OF ODISHA BANITA SWAIN@ SAMAL VS	SUBRAT SATPATHY VS	// // 0
214	WP(C)/0017737/2021	STATE OF ODISHA CHAITANYA KUMAR SARANGI VS	B.P.TRIPATHY VS	// // 0
215	WP(C)/0017738/2021	GOVT. OF INDIA GEETANJALI DASH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0017739/2021	AJAYA KUMARI MISHRA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// 0 //
217	WP(C)/0017740/2021	BALARAM PATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
218	WP(C)/0017741/2021	SMRUTIREKHA SATAPATHY VS STATE OF ODISHA	PRNOY MOHANTY VS	// 0 //
219	WP(C)/0017742/2021	RAM PRASAD MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
220	WP(C)/0017743/2021	KRUTIBAS PUJHARI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
221	WP(C)/0017744/2021	MADANA MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
222	WP(C)/0017745/2021	SURESH KUMAR HARICHANDAN VS STATE OF ODISHA	MADAN MOHAN DAS VS	// 0 //
223	WP(C)/0017746/2021	KARTIKA SWAIN VS STATE OF ODISHA	MADAN MOHAN DAS VS	// 0 //
224	WP(C)/0017747/2021	UDAYANATH MAJHI VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
225	WP(C)/0017748/2021	ADHAR KUMAR DHAL VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
226	WP(C)/0017749/2021	BHASKRA CHANDRA MALLICK VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
227	WP(C)/0017750/2021	SANJIB KUMAR MAHALI	GYANA RAJAN SETHI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
228	WP(C)/0017751/2021	BIJAY KUMAR MOHAPATRA	JEEVANJYOTI MOHANTY	//
		VS	VS	()
		TAHASILDAR, PIPILI		//
229	WP(C)/0017752/2021	SUBASH CHANDRA KANDI	KARUNAKAR RATH	//
		VS	VS	()
		STATE OF ODISHA		//
230	WPCRL/0000077/2021	DHIRENDRA SAHOO	ARJUNA CHARAN BEHERA	//0
		VS	VS	()
		STATE OF ODISHA		//
231	ABLAPL/0007125/2021	KASHI @ KASHINATH BEHERA	RAMESH CHANDRA BARIK	CHOUDWAR /296 /2018
		VS	VS	J.M.F.C.,CUTTACK(RURAL)(Cuttack)
		STATE OF ODISHA		GR/0001610/2018
232	ABLAPL/0007126/2021	SUBHAKANTA BEHERA @ BENGAL	ABHAS MOHANTY	DHENKANAL SADAR /308 /2021
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal)
		STATE OF ODISHA		GR/0000636/2021
233	ABLAPL/0007127/2021	RAJENDRA NATH LENKA	PRAMOD KUMAR MISHRA	MAHILA (BERHAMPUR) /59 /2021
		VS	VS	S.D.J.M.,BERHAMPUR(Ganjam)
		STATE OF ODISHA		GR/0000748/2021
234	ABLAPL/0007128/2021	SADASHIBA PRATIHARI	ASHOK KUMAR MOHAPATRA	BASELI SAHI PS /74 /2021
		VS	VS	S.D.J.M.,PURI(Puri)
		STATE OF ODISHA		GR/0001515/2021
235	ABLAPL/0007129/2021	SUSANTA KUMAR PARIDA	UDIT RANJAN JENA	BINJHARPUR /213 /2021
		VS	VS	S.D.J.M.,JAJPUR(Jajapur *)
		STATE OF ODISHA		CT/0001084/2021
236	ABLAPL/0007130/2021	BIRENDRA JENA	MANORANJAN ACHARYA	SARANAKUL /100 /2020
		VS	VS	J.M.F.C.,ODAGAON(Nayagarh *)
		STATE OF ODISHA		GR/0000273/2020
237	ABLAPL/0007131/2021	OM PRAKASH JENA	HEMANTA KUMAR ROUT	SATYABADI /231 /2021
		VS	VS	S.D.J.M.,PURI(Puri)
		STATE OF ODISHA		GR/0001795/2021
238	ABLAPL/0007132/2021	BABAJI BEHERA	JAGANNATH KAMILA	//0
		VS	VS	S.D.J.M.,NILAGIRI(Baleshwar)

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	ABLAPL/0007133/2021	STATE OF ODISHA SUJIT PRADHAN VS	JAGANNATH KAMILA VS	2(A)CC/0000063/2019 MANAMUNDA /163 /2020 SPECIAL JUDGE,BAUDH(Baudh *) CT/0000708/2020
240	ABLAPL/0007134/2021	STATE OF ODISHA BHABANI SANKAR BEHERA VS	JAGANNATH KAMILA VS	//0 S.D.J.M.,NILAGIRI(Baleshwar) 2(A)CC/0000085/2020
241	ABLAPL/0007135/2021	STATE OF ODISHA LOKA RANJAN SAHU VS	RAMESH CHANDRA BEHERA VS	PALLAHARA /107 /2021 S.D.J.M.,PALLAHARA(Anugul *) GR/0000176/2021
242	ABLAPL/0007136/2021	STATE OF ODISHA SADHU CHARAN BISWAL VS	AMIT KUMAR NATH VS	BALIAPAL /96 /2021 () //
243	ABLAPL/0007137/2021	STATE OF ODISHA ASHOK KANHAR VS	SAROJ KUMAR MISHRA VS	MANAMUNDA /42 /2021 J.M.F.C.,KANTAMAL(Baudh *) CT/0000075/2021
244	ABLAPL/0007138/2021	STATE OF ODISHA MAHESWAR MANTU VS	SABYASACHI MISHRA VS	JATNI P.S. /261 /2021 JMFC, JATNI(Khordha *) GR/0000275/2021
245	ABLAPL/0007139/2021	STATE OF ODISHA PRAKASH KUMAR BEHERA @ PRAKASH BEHERA VS	SHANTANTA HARICHANDAN VS	BALIANTA P.S. /155 /2021 J.M.F.C.,BHUBANESWAR(Khordha *) GR/0000429/2021
246	ABLAPL/0007140/2021	STATE OF ODISHA KUNTHU @ RAMESH DEHURI VS	DEBASNAN DAS VS	NARASINGHPUR /271 /2020 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000125/2020
247	ABLAPL/0007141/2021	STATE OF ODISHA BIAYA DAS VS	JYOTIRMAYA SAHOO VS	CHATRAPUR /265 /2021 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR(Ganjam) GR/0000469/2021
248	ABLAPL/0007142/2021	STATE OF ODISHA BUDHIRAM BHOI @ BUDHIA VS	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /171 /2021 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha *) GR/0000171/2021
249	ABLAPL/0007143/2021	STATE OF ODISHA PRAFULLA NAYAK @ PAGALA VS	JYOTIRMAYA SAHOO VS	BUGUDA /249 /2021 J.M.F.C.,BUGUDA(Ganjam) GR/0000246/2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	ABLAPL/0007144/2021	CHANDAN KUMAR GIRI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	TIHIDI /217 /2021 S.D.J.M.,BHADRAK(Bhadrak *) GR/0001381/2021
251	ABLAPL/0007145/2021	ASHUTOSH TRIPATHY VS STATE OF ODISHA	RAJJEET ROY VS	PADAMPUR /86 /2021 SPL JUDGE PADAMPUR(Bargarh *) Spl/0000026/2021
252	ABLAPL/0007146/2021	GOLEKHA CHANDRA JENA VS STATE OF ODISHA	BASUDEV BARIK VS	RAJNAGAR /239 /2021 J.M.F.C., RAJNAGAR(Kendrapara *) GR/0000281/2021
253	ABLAPL/0007147/2021	BANITA DASH @ RAMAMANI DASH VS STATE OF ODISHA	RAMANI KANTA PATTANAIK VS	FATEGARH /77 /2021 JMFC, BHAPUR(Nayagarh *) GR/0000070/2021
254	ABLAPL/0007148/2021	RASHMITA DASH @ RASMIREKHA DASH VS STATE OF ODISHA	RAMANI KANTA PATTANAIK VS	FATEGARH /77 /2021 JMFC, BHAPUR(Nayagarh *) GR/0000070/2021
255	ABLAPL/0007149/2021	BIBHUTI BHUSANA BARADA VS STATE OF ODISHA	AMITAV TRIPATHY VS	DASPALLA /143 /2020 J.M.F.C.,DASAPALLA(Nayagarh *) GR/0000216/2020
256	ABLAPL/0007150/2021	NRUSINGH @ NARASINGH CHARAN PATANAIK VS STATE OF ODISHA	KAMESH CHANDRA BARIK VS	CHOUDWAR /156 /2021 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000872/2021
257	ABLAPL/0007151/2021	JITENDRA SWAIN @ JITU SWAIN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KABISURYANAGAR (KODALA) /193 /2021 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000191/2021
258	ABLAPL/0007152/2021	DAMA PATRA @ SATYABAN PATRA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /206 /2021 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar) GR/0000822/2021
259	ABLAPL/0007153/2021	NAKULA BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	JANKIA P.S. /112 /2021 S.D.J.M.,KHURDA(Khordha *) GR/0000606/2021
260	ABLAPL/0007154/2021	BAPI NAYAK VS STATE OF ODISHA	PADMA CHARAN PATTNAIK VS	CHOUDWAR /12 /2019 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000074/2019
261	ABLAPL/0007155/2021	DAMODAR NAIK	SUBODH KUMAR MOHANTY	BANIGOCHA /23 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	J.M.F.C.,DASAPALLA(Nayagarh *)
262	ABLAPL/0007156/2021	STATE OF ODISHA ASHISH KUMAR ARUK	BIBHUTI KESHARI BISWAL	GR/0000111/2021 KANPUR /53 /2021
		VS	VS	J.M.F.C.,NARASINGHPUR(Cuttack)
263	ABLAPL/0007157/2021	STATE OF ODISHA RABI NARAYAN PARIDA	ROHIT RANJAN RAY	CT/0000126/2021 KHURDA P.S. /301 /2019
		VS	VS	S.D.J.M.,KHURDA(Khordha *)
264	ABLAPL/0007158/2021	STATE OF ODISHA JYOTSNAMAYEE ROUT	ARJUN CH. BEHERA	GR/0000818/2019 NIALI /79 /2012
		VS	VS	JMFC,NIALI(Cuttack)
265	ABLAPL/0007159/2021	STATE OF ODISHA SHIKH@SK ZABAR	BHARAT JALLI	GR/0000520/2012 CUTTACK SADAR /328 /2021
		VS	VS	J.M.F.C.,CUTTACK(RURAL)(Cuttack)
266	ABLAPL/0007160/2021	STATE OF ODISHA KARTIK CHANDRA JENA	UDIT RANJAN JENA	GR/0001334/2021 KHANTAPADA /154 /2021
		VS	VS	S.D.J.M.,BALASORE(Baleshwar)
267	ABLAPL/0007161/2021	STATE OF ODISHA MINARANI DAS@ MINAKASHI DAS	JAJATI KEHSARI KHUNTIA	CT/0000460/2021 CHANDIPUR /39 /2021
		VS	VS	S.D.J.M.,BALASORE(Baleshwar)
268	ABLAPL/0007162/2021	STATE OF ODISHA CHINU @ NIRUPAMA MOHAPATRA @ MOHAN	JAJATI KESHARI KHUNTIA	CT/0000435/2021 PARADEEP LOCK /101 /2020
		VS	VS	J.M.F.C.,KUJANG(Jagatsinghapur *)
269	ABLAPL/0007163/2021	STATE OF ODISHA BANSIDHAR CHOUDHURY	SANJIB KUMAR BHANJADEO	GR/0000498/2020 SORO /430 /2015
		VS	VS	J.M.F.C.,SORO(Baleshwar)
270	ABLAPL/0007164/2021	STATE OF ODISHA RANJIT DASH	MANAS CHAND	CT/0000838/2015 / /0
		VS	VS	()
271	ABLAPL/0007165/2021	STATE OF ODISHA RABINDRA GURU	MANAS CHAND	// BANAPUR P.S. /154 /2021
		VS	VS	J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha *)
272	ABLAPL/0007166/2021	STATE OF ODISHA PADMANAV MISHRA	MANAS CHAND	GR/0000146/2021 ANANDAPUR /110 /2021
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR(Kendujhar)

ORISSA HIGH COURT

FILING REPORT AS ON :10/06/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	ABLAPL/0007167/2021	STATE OF ODISHA PAPUNI SETHY VS	ANUGRAHA NARAYAN SAMANTARAY VS	GR/0000133/2021 PARADEEP LOCK /155 /2021 J.M.F.C.,KUJANG(Jagatsinghapur *)
274	ABLAPL/0007168/2021	STATE OF ODISHA KASIM SK VS	RAMAKANTA SAHOO VS	GR/0000602/2021 KEONJHAR TOWN /183 /2021 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar)
275	ABLAPL/0007169/2021	STATE OF ODISHA MEGHANANDA ROUT VS	PARTHA SARATI NAYAK VS	GR/0000719/2021 TALCHER TOWN /229 /2021 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul *)
276	ABLAPL/0007170/2021	STATE OF ODISHA SK. KHALIL UDDIN @ MUNA KHAN VS	PARTHA SARATHI NAYAK VS	GR/0001033/2021 LALBAG /139 /2021 S.D.J.M.,CUTTACK SADAR(Cuttack)
277	ABLAPL/0007171/2021	STATE OF ODISHA BHASKAR PARIDA VS	NEPOLEON SAHANI VS	GR/0000596/2021 TANGI (KHURDA) /155 /2021 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIKA(Khordha *)
278	ABLAPL/0007172/2021	STATE OF ODISHA UTTAM MOHANTY VS	ANUGRAHA NARAYAN SAMANTARAY VS	GR/0000150/2021 DHENKANAL SADAR /288 /2021 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal)
279	ABLAPL/0007173/2021	STATE OF ODISHA MANJUSHREE PANDA VS	NEPOLEON SAHANI VS	GR/0000578/2021 MAHILA P.S. BUXIBAZAR /28 /2021 S.D.J.M.,CUTTACK SADAR(Cuttack)
280	ABLAPL/0007174/2021	STATE OF ODISHA SANTOSH NANDA VS	KIRTAN DANG VS	GR/0000344/2021 TUSRA /26 /2021 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir)
281	WPC(OAC)/0003637/2012	STATE OF ODISHA DR. RATNARENU BALIARSINGH VS STATE OF ODISHA	M/S JAYANT DAS (SR. ADV), A.N. DAS, E.A. DAS, N. SARKAR, B. PRADHAN, J.R. KAR VS	GR/0000343/2021 () //

ORISSA HIGH COURT

MISC CASES FILED on :10/06/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	95/2021 RPFAM/46/2021	RASHMI RANJAN SWAIN-MP	AJIT CHANDRA MOHAPATRA
2	96/2021 RPFAM/46/2021	RASHMI RANJAN SWAIN-MP	AJIT CHANDRA MOHAPATRA
3	206/2021 TRP(C)/187/2021	PUSPA BEHERA-MP	ADHIRAJ MOHANTY
4	237/2021 FAO/116/2021	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LIMITED	PRENSITA KUMAR MAHALI
5	254/2021 CONTC/3233/2021	GOLEKH BEHERA-MP	ALEKHA CH SARANGI
6	287/2021 CMP/283/2021	BINAYAK DASH-MP	RANJAN KUMAR ROUT
7	288/2021 CMP/315/2021	MILLIRANI MOHAPATRA-MP	TUSAR KUMAR MISHRA
8	290/2021 RSA/297/2019	MAHESWETA BISAL-MP	M/S.U.C.MISHRA
9	535/2021 CRLA/276/2021	BANSIDHAR MOHARANA-MP	JAGANNATH KAMILA
10	536/2021 CRLA/276/2021	BANSIDHAR MOHARANA-MP	JAGANNATH KAMILA
11	537/2021 CRLA/276/2021	BANSIDHAR MOHARANA-MP	JAGANNATH KAMILA
12	538/2021 CRLA/328/2013	BALARAM DHAL-MP	M/S.H.K.MUND
13	592/2021 BLAPL/4368/2021	SRIKANTA NAYAK-MP	S.S.RAY(2)
14	593/2021 BLAPL/8253/2020	SAMIR SINGH-MP	DEEPALI MAHAPATRA
15	594/2021 BLAPL/2875/2021	ANUSUYA SAMAL-MP	ASHOK JENA
16	844/2021 CRLMC/1069/2021	MAKARANDA SAHU-MP	DEEPANJALI SAHU
17	845/2021 CRLMC/1070/2021	LAXMAN MAJHI-MP	JAGANNATH KAMILA
18	1125/2021 WA/460/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
19	1126/2021 WA/460/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
20	1127/2021 WA/460/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
21	1128/2021 WA/459/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
22	1129/2021 WA/459/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
23	1130/2021 WA/459/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
24	1131/2021 WA/461/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
25	1132/2021 WA/461/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
26	1133/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)

27	WA/461/2021 1134/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
28	WA/461/2021 1135/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
29	WA/462/2021 1136/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
30	WA/462/2021 1137/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
31	WA/462/2021 1138/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
32	WA/462/2021 1139/2021	BASANTA KUMAR PATTANAYAK-MP	JAJATI KESHARI KHUNTIA
33	WA/464/2021 1140/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
34	WA/465/2021 1141/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
35	WA/465/2021 1142/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
36	WA/465/2021 1143/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
37	WA/466/2021 1144/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
38	WA/466/2021 1145/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
39	WA/466/2021 1146/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
40	WA/467/2021 1147/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
41	WA/467/2021 1148/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
42	WA/467/2021 1149/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
43	WA/468/2021 1150/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
44	WA/468/2021 1151/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
45	WA/468/2021 1152/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
46	WA/469/2021 1153/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
47	WA/469/2021 1154/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
48	WA/469/2021 1155/2021	BRUNDABAN MAJHI-MP	SUSANT KUMAR BARAL
49	WA/220/2021 1156/2021	BRUNDABAN MAJHI-MP	SUSANT KUMAR BARAL
50	WA/220/2021 8014/2021	KBVTIL-MP	SRINIVAS MOHANTY
51	WP(C)/17635/2021 8015/2021	PARASURAM MOHAPATRA-MP	SOUMENDRA PATTANAIAK
52	WP(C)/17656/2021 8016/2021	UJWALA CHANDRA NAHAK-MP	ROHIT RANJAN RAY
53	WP(C)/17669/2021 8017/2021	MANASI MISHRA-MP	ROHIT RANJAN RAY
54	WP(C)/17670/2021 8018/2021	ASIMA DASH-MP	PAMI RATH
55	WP(C)/12705/2021 8019/2021	ASIMA DASH-MP	PAMI RATH
56	WP(C)/12705/2021 8020/2021	TARAK MANDAL-MP	ROHIT RANJAN RAY
57	WP(C)/17673/2021 8021/2021	UMAKANTA SAHOO-MP	PRAFULLA KUMAR MOHAPATRA
	WP(C)/7237/2021		

58	8022/2021 WP(C)/7932/2020	JANAKI MALLICK-MP	L.K.MOHANTY
59	8023/2021 WP(C)/17675/2021	BASANTA KUMAR MAJHI-MP	GYANA RANJAN SETHI
60	8024/2021 WP(C)/2705/2020	SANGHAMITRA CHOUDHURY-MP	M/S.L.K.MOHANTY
61	8025/2021 WP(C)/7241/2021	BICHITRA NAIK-MP	PRAFULLA KUMAR MOHAPATRA
62	8026/2021 WP(C)/17676/2021	SABITARANI JENA-MP	DEEPALI MAHAPATRA
63	8027/2021 WP(C)/16350/2021	M.JAGANNATH RAO-MP	HEMANTA KUMAR MUND
64	8028/2021 WP(C)/16228/2021	BIBHUTI BHUSAN RANA-MP	NIRANJAN SINGH (1)
65	8029/2021 WP(C)/10801/2020	KUNA RAMANJANEYULU-MP	SASWATI MOHAPATRA
66	8030/2021 WP(C)/13011/2019	DANDAPANI DASH-MP	AMITAV TRIPATHY
67	8031/2021 WP(C)/17679/2021	RANJIT KUMAR CHAKRA-MP	ANJAN KUMAR BISWAL
68	8034/2021 WP(C)/17681/2021	SANTOSH KUMAR JENA-MP	SATYABRATA MOHANTY
69	8035/2021 WP(C)/11815/2021	ANITA MALLIK-MP	SUJATA JENA
70	8036/2021 WP(C)/7637/2021	IND SYNERGY LIMITED.-MP	AMIT PRASAD BOSE
71	8037/2021 WP(C)/7637/2021	IND SYNERGY LIMITED.-MP	SOUMYA MISHRA
72	8038/2021 WP(C)/17685/2021	SUBASH CHANDRA PRADHAN-MP	RAMDAS ACHARY
73	8039/2021 WP(C)/17687/2021	M/S. VISHAL AUTOMOBILES-MP	LALIT KUMAR MAHARANA
74	8040/2021 WP(C)/17686/2021	M/S MEERA INDUSTRIES-MP	NALINI KANTA SAHOO
75	8041/2021 WP(C)/17688/2021	RAJIB BANDA-MP	SHAKTI DATTA TRIPATHY
76	8042/2021 WP(C)/17689/2021	KAMALAPATI YADAV-MP	SATYABRATA MOHANTY
77	8043/2021 WP(C)/17691/2021	ASHISH KUMAR SAHU-MP	SHAKTI DATTA TRIPATHY
78	8044/2021 WP(C)/17693/2021	RAJ KUMAR BERIHA-MP	AMIT PRASAD BOSE
79	8045/2021 WP(C)/17698/2021	ABHIMANYU ROUTRAY-MP	BIJAY KUMAR MOHANTY
80	8046/2021 WP(C)/17703/2021	SANTOSH KUMAR JAISWAL-MP	ARUN KUMAR PATRA
81	8047/2021 WP(C)/17705/2021	M/S. UTKAL STEELS LTD.-MP	SIDHARTHA RAY
82	8048/2021 WP(C)/17581/2021	BIDYADHAR BARIK-MP	MANOJA KUMAR KHUNTIA
83	8050/2021 WP(C)/16512/2021	PASSL LOGISTICS PVT. LTD.-MP	ASUTOSH MOHANTY
84	8052/2021 WP(C)/17718/2021	RAJESH KUMAR BEHEREA-MP	BIRAJA PRASANNA SATAPATHY
85	8053/2021 WP(C)/17719/2021	BRAHMOTRI MOHANTY-MP	PRAFULLA KUMAR RATH
86	8054/2021 WP(C)/17720/2021	BRAHMANANDA NAYAK-MP	NIRANJAN LENKA
87	8055/2021 WP(C)/17733/2021	MAHIMA SEVA SCHOOL OF NURSING-MP	BIRAJA PRASANNA SATAPATHY
88	8056/2021 WP(C)/17735/2021	PRAMODINEE NAYAK-MP	KUNAL KUMAR SWAIN
89	8057/2021	CHAITANYA KUMAR SARANGI-MP	B.P.TRIPATHY

90	WP(C)/17737/2021 8058/2021	GEETANJALI DASH-MP	KUNAL KUMAR SWAIN
91	WP(C)/17738/2021 8059/2021	SMRUTIREKHA SATAPATHY-MP	PRONROY MOHANTY
92	WP(C)/17741/2021 8060/2021	ADHAR KUMAR DHAL-MP	UPENDRA KUMAR SAMAL
93	WP(C)/17748/2021 8061/2021	BHASKRA CHANDRA MALLICK-MP	GYANA RANJAN SETHI
94	WP(C)/17749/2021 8063/2021	SANJIB KUMAR MAHALI-MP	GYANA RAJAN SETHI
95	WP(C)/17750/2021 8064/2021	DR.ASHOK KUMAR JENA-MP	M/S.SAMIR KUMAR MISHRA
96	WP(C)/20560/2019 8065/2021	M/S. SHREEJI PADDY PROCESSOR-MP	DAYANANDA MOHAPATRA
97	WP(C)/17136/2021 8066/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
98	WP(C)/11128/2021 8067/2021	PRINCIPAL CUM SECY. OF REGIONAL COLLEGE OF MANKERNIPUR-MP	
99	WP(C)/17476/2021 50/2021	RANJITA DASH-MP	M/S KISHNA CHANDRA SAHU, R. DAS, D.K. MAHALIK
100	WPC(OA)/479/2019 255/2021	URMILA PARIDA-MP	
101	CONTC/2454/2021 460/2021	GYANARANJAN ROUTRAY-MP	
102	MACA/151/2013 591/2021	SUNIL KUMAR MISHRA-MP	
103	BLAPL/8667/2020 674/2021	RAMCHANDRA TAREI-MP	
104	ABLAPL/6273/2021 675/2021	PRASANNA GOUDA-MP	
105	ABLAPL/4068/2021 676/2021	SUMIT SENAPATI-MP	
106	ABLAPL/4846/2021 8032/2021	M/S.HINDALCO INDUSTRIES LTD.-MP	
107	WP(C)/3138/2019 8033/2021	M/S.HINDALCO INDUSTRIES LTD.-MP	
108	WP(C)/3138/2019 8049/2021	PRADEEP SINGH-MP	
109	WP(C)/16756/2021 8051/2021	PRADEEP SINGH-MP	
	WP(C)/16756/2021		